

tration on the Governing bodies of its colleges.

Brain and neurological damage due to iodine deficiency in goitre prone area of U. P.

3345. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the researches at All India Institute of Medical Sciences have disclosed that in the goitre prone districts of Eastern Uttar Pradesh iodine deficiency has resulted in not only enlargement of thyroid gland but also brain and neurological damage;

(b) if so, the details thereof and the number of persons affected; and

(c) the medical facilities provided for the treatment of the affected persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes.

(b) The research conducted by All India Institute of Medical Sciences in Gonda, Gorakhpur and Deoria districts of Uttar Pradesh have revealed an incidence of 7.5 per cent, 8.5 per cent and 13.3 per cent neonatal hypothyroidism respectively. This is an indication of intellectual sub-normality in iodine deficient population.

(c) The iodised salt is the simplest and cheapest method for the prevention of goitre and other iodine deficiency disorders. Common salt fortified with iodine (iodised salt) is being supplied in these districts under National Goitre Control Programme. The sale of salt other than iodised salt has also been banned under the Prevention of Food Adulteration Act in these districts.

Modernisation of Sone Canal

3346. DR. C. P. THAKUR : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of major and medium irrigation projects cleared during the last one year, State-wise;

(b) whether the renovation scheme of Sone Canal has made any progress; and

(c) if so, the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) Revised Estimates of projects, viz., Thein Dam Multipurpose Project and Upper Bari Doab Canal Stage II, Punjab; and the Dekadong Irrigation Scheme, Assam have been approved during the year.

(b) and (c). The Sone Canal modernisation scheme is yet to be cleared by the Planning Commission.

[Translation]

Protection of monuments in Madhya Pradesh

3347. SHRI MAHENDRA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of places and monuments of archaeological importance in Chanderi, district Guna in Madhya Pradesh and the measures being taken for their protection;

(b) whether idols and art objects from Chanderi and nearby places have been collected at any place, if so, the number thereof and the steps taken for their protection;

(c) whether work has been started to convert Singhpur palace in Chanderi into an archaeological museum and the amount spent thereon and the progress made in this regard so far;

(d) the amount spent so far and proposed to be spent for repairing the boundary wall of Chanderi City and the Fort situated on the hill; and

(e) the details of the repairs carried out and the action being taken to vacate the encroachments on the boundary wall ?